

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.2738-2741/2025

SHIV ADHAR & ANR.

Appellants

VERSUS

STATE OF UTTAR PRADESH

Respondent

I.A. No.16621/2025-EXEMPTION FROM FILING O.T.

WITH

CrI.A. Nos.2742-2743/2025 (II)

I.A. No.121786/2025-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

I.A. No.121787/2025-EXEMPTION FROM FILING O.T.

Date : 04-06-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

PARTIAL COURT WORKING DAYS BENCH

For Appellant(s) : Ms. Sweta Rani, AOR
Mr. Prem Malhotra, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment letter is circulated on behalf of the appellant(s).
2. Prayer is granted.
3. Re-list the criminal appeals after partial court working days, as prayed.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)